GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA UNSTARRED QUESTION NO. 1907 ANSWERED ON 11/12/2025

TAP WATER CONNECTIONS UNDER J.IM

1907# SMT VIJAYLAKSHMI DEVI: SHRI BIDYUT BARAN MAHATO: SMT KAMLESH JANGDE: SHRI LUMBARAM CHOUDHARY:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the total number of households provided with tap water connections under the Jal Jeevan Mission (JJM) so far in Jharkhand, Chhattisgarh, Rajasthan including Sirohi and Jalore districts and Bihar along with the number of those yet to be covered;
- (b) whether it is a fact that the work related to laying of pipelines, construction of pump houses and testing of water supply have remained stalled for several months in several districts, particularly in rural areas and if so, the details thereof along with the factors responsible for stalling the said works;
- (c) the level at which the Union Government has held any meetings or review discussions with the respective State Governments for resuming the stalled works under JJM; and
- (d) the details regarding the timelines, financial progress and comparison between the funds allocated and utilised under JJM?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI (SHRI V. SOMANNA)

(a) The total number of households provided with tap water connections in the rural areas under the Jal Jeevan Mission (JJM), as per JJM IMIS portal as on 08.12.2025 in Jharkhand, Chhattisgarh, Rajasthan including Sirohi and Jalore districts and Bihar are as under: -

| State/ District | No. of rural households covered with tap water connections (in lakhs) | • |
|-------------------|---|-------|
| Jharkhand | 34.44 | 28.09 |
| Chhattisgarh | 40.81 | 9.16 |
| Rajasthan | 62.03 | 45.71 |
| Sirohi, Rajasthan | 1.08 | 0.78 |
| Jalore, Rajasthan | 2.28 | 1.57 |
| Bihar | 160.36 | 7.19 |

(b) to (d): Water is a State subject, and hence, the responsibility of planning, approval, execution / implementation, operation, and maintenance of drinking water supply schemes, including those under the Jal Jeevan Mission, lies with State/ Union Territory (UT) Governments. However, lack of dependable drinking water sources in water-stressed, drought prone, uneven geographical terrain, scattered rural habitations, lack of technical capacity with implementing agencies, rising price of raw materials, delay in obtaining statutory / other clearances, land availability issues etc. are a few of the reasons for delay in the implementation of the Mission in states / UTs.

To expedite the planning and implementation, as well as monitoring and handhold States / UTs, Government of India has taken number of steps which inter alia includes discussion and finalization of Annual Action Plan (AAP) in consultations with States/ UTs, regular review of planning and implementation at various levels, workshops / conferences / webinars for capacity building and knowledge sharing, field visits by multi-disciplinary team to provide technical support, etc. To bring transparency and effective monitoring, an online 'JJM dashboard' has been created, which provides State/ UT, district and village-wise progress as well as status of provision of tap water supply to rural homes. The details regarding the timelines, financial progress and funds allocated and utilized under JJM may be seen at:

 $\underline{https://ejalshakti.gov.in/JJM/JJMReports/Financial/JJMRep_StatewiseAllocationReleaseExp_enditure.aspx}$
